

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:3727
ANSWERED ON:16.05.2006
FDI FLOW IN TEXTILE SECTOR
Rao Shri Kavuru Samba Siva

Will the Minister of TEXTILES be pleased to state:

- (a) the number of workers employed in textile industry during the last three years, year-wise;
- (b) the flow of FDI money into the sector during each of the last three years;
- (c) whether the Government proposes to review a policy to change labour laws for the industry in order to make it internationally competitive and attract more FDI in the sector; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

(a) : The number of workers employed in textile industry during the last three years is given below:-

Year	'000' Nos.			959	948	939
	2003-04	2004-05	2005-06 (prov.)			
Spinning (Non SSI+SSI), Composite, Exclusive weaving.						
Powerloom	4592	4757	4844	#		
Man made fibre/yarn manufacturing			66	65	65	
Total	5617	5770	5848			

up to Feb. 2006

(b) : During the last three years the flow of FDI in the textile sector has been as under:-

(Rs. Crore)

Year	2003-04	2004-05	2005-06	Total
	(Apr-Mar)	(Apr-Mar)	(Apr-Feb)	

FDI inflow in 42.84 196.84 355.92 595.61
textile sector
(including dyed,
printed)

Source: Secretariat for Industrial Approvals (SIA)

(c) & (d) : There is no proposal for overall review of policy to change the labour laws.